t₀ Questions

										1980-81	1981-82	1982-83
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Newsprint		27	*	- 5	100		5965	2		138-46	154.66	112.63

Transfer Policy for Bank Employees

Written Answers

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- 220. SHRI SHANTI TYAGI: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Gov ernment have adopted a compulsory transfer policy for the employees of nationalised banks after e very five years;
- (b) whether employees of these Banks have registered protest against this policy; and
- (c) if so, what steps Government have taken to resolv_e this problem?

THE DEPUTY MINISTER IN THE MINISTRY OF TINANCE (SHRI JANARDHANA POOJARY); (a) to (c) The Service regulations of the Officers of the "bank_s provide for their transfers in India or abroad. As per the Sastri Award, clerical employees are normally transferable only within the State or the language area in which they are serving. In view of the fact that the employees, if allowed to remain at a branch for unduly long period, are likely to develop vested interests, Government had ad-vi>aed the banks in January 1982 to rotate their officers and clerical staff after 3 years and '5 years respectively. Certain* representations had been received by the Government from bank employees registering protest against the transfer of clerical staff, but having regard to the fact that such transfer^ are considered in the in-terest of banks and are generally

effected in a phased manner, to avoid dislocation of work, unrdue hardship to the employees or inconvenience to the constituents, it was not considered advisable to interfere in the matter.

Airport Advisory Committee for International and Domestic Airport

- 221. SHRI ASHWANI KUMAR; Will the Minister of TOURISM AND CIVIL AVIATION be pleased t₀ state:
- (a) whether it is a fact that the Airport Advisory Committees for four international airports and six major domestic airports were constituted during the Janata regime in order to bring the travelling public and the agencies into close relation; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHED ALAM KHAN): (a) Yes, Sir.

(b) In order to bring the travelling public and the agencies providing the services into close relationship, Airport Advisory Committees for four international airports, viz., Bombay, Calcutta, Delhi and Madras, an<j six major domestic aerodromes, viz., Ahmedabad, Bangalore, Gauhati, Hyderabad, Patna and Trivandrum had been constituted in February 1979.

The main functions of the Advisory Committees are: -

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- (i) to examine the complaints and grievances of the passengers and recommend suitable remedial action.
- (ii) Advise the Government in respect of the amenities and facilities required both for passengers and cargo.
- (iii) Assist the Government/ Agencies in removing shortcomings and to secure cooperation from the public.

Indian Airlines flight on Calcutta-Ranchi-Nagpur-Bombay routs

- 222. SHRI ASHWANI KUMAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government have received representations to start an Indian Airlines flight on the Calcutta Ranchi-Nagpur-Bombay route; and
- (b) if so, what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHED ALAM KHAN): (a) Yes, Sir.

(b) The suggestion ha_s not been found feasible because there is no traffic affinity between Ranchi and Nagpu_r and Ranchi and Bombay to justify the operation of a separate flight.

New Units of Bharat Electronics Limited

- 223. SHRI SHRIDHAR WASUDEO DHABE; Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Question 232 given in the Rajya Sabha on the 22nd February, 1983 and state:
- (a) whether a request has been received from the Government of Maharashtra to review the decision taken by Government to set up new units of the Bharat Electronics Limited to the effect that another unit be located at Nagpur;

- (b) whether any criteria were applied including the new criterion of locating the unit, in 'no industry' districts while taking a decision to locate units at Panchkula and in the district of Garhwal in U.P. and
- (c) whether the locations of more units are yet to be decided by Government?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No, Sir. There are no other proposals at present.

Construction of Five Star Hotels

- 224. SHRI SHRIDHAR WASUDEO DHABE; Will the Minister oi TOURISM AND CIVIL AVIATION be pleased to state:
- (a) the number of Five Star hotels constructed during the last two years in the country, city-wise and Statewise;
- (b) the room capacity increased thereby;
- (c) the room utilisation ratio during the above period; and
- (d) the amount of money spent on their construction, hotel-wise and city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND OIVIL AVIATION (SHRI KHUR-STED ALAM KHAN): (a) t₀ (d) A statement is placed on the Table of the Sabha. [See Appendix CXVII, Annexure No. 6].

Serving of beef in Five sta_r Hotels .. in Bombay

- 225. SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of TOURISM AND CIVIL AVIATION . be pleased to state; .
- (a) whether it is a fact that beef is served in the public sector hotels In Bombay city;